

BUSINESS ADVISORY COMMITTEE

TWENTY-SECOND REPORT


(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 10th December, 1963.

2. The Committee recommend allocation of time to the following items of Government legislative business as shown against each item:

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| (1) The Christian Marriage and Matrimonial Causes Bill, 1962, as reported by the Joint Committee.
(<u>Consideration and passing</u>) | 3 hours |
| (2) The Companies (Amendment) Bill, 1963, as reported by the Select Committee.
(<u>Consideration and passing</u>) | 5 hours |
| (3) The Indian Tariff (Second Amendment) Bill, 1963.
(<u>Consideration and passing</u>) | 1 hour |
| (4) The Durgah Khwaja Saheb (Amendment) Bill, 1963, as passed by Rajya Sabha.
(<u>Consideration and passing</u>) | 1 hour |
| (5) The Delhi Development (Amendment) Bill, 1963.
(<u>Consideration and passing</u>) | 3 hours |

NEW DELHI,
December 10, 1963
Agrahayana 19, 1885(S).


(S.V. KRISHNAMOORTHY RAO)
Acting Chairman,
Business Advisory Committee.